## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/290/ (IB)/2017

NAME OF THE PETITIONER(S)

: HARIHARAN FOUNDATION PVT LTD

NAME OF THE RESPONDENT(S)

: URC CONSTRUCTION PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Vivek Menon (fto V. Perumal)

V-1-lided

Petitioner
Count for Respondent

## **ORDER**

Counsel for the petitioner present. Counsel for the respondent also present. Counsel for the respondent has stated that he has not received papers in respect of Petition. Counsel for the petitioner is directed to supply the papers along with Petition, within 2 days. Thereafter, within one week, the counsel for the respondent shall file counter. In the meantime, Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 21.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tario) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM